

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I, MUMBAI

**CP (IB)-1571/(MB)/2017**

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **26.03.2018**

NAME OF THE PARTIES: **Vivek Chopra**

**v/s.**  
**Wadhwa Group Holding Pvt. Ltd.**

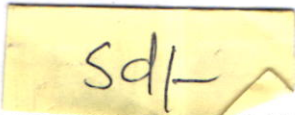
SECTION OF THE COMPANIES ACT: I&B CODE 2016

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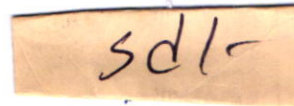
ORDER

13. CP (IB)-1571/I&BC/(MB)/2017

Petitioner Counsel is not ready to argue the matter. List this matter on  
25.4.2018.



RAVIKUMAR DURAISAMY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)